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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 685/(MAH)/2017
I.A. No. 41/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: Blackstone Fund Services India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ameya Gokhale & Meghna Rajadhyaksha i/b Shardul Amarchand Nangaldas & Co. for Applicant		
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ORDER

IA 42/2017 IN CSA 684/NCLT/MB/MAH/2017

IA 41/2017 IN CSA 685/NCLT/MB/MAH/2017

On the Application moved by the Petitioner Counsel for change of date of holding EOGM of Shareholders from 4.8.2017 to 26.9.2017 due to unforeseen circumstances, the Amendment Applications are allowed to hold the meeting on 26.9.2017 instead of 4.8.2017.

Accordingly, MA 42.2017 and MA 41/2017 are allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)